

**HIGH COURT OF TRIPURA
AGARTALA**

NOTIFICATION

Dated, Agartala, the 7th July, 2021

In the public interest, the Hon'ble High Court has been pleased to make the posting order(s) in respect of the following Grade-III Officers of Tripura Judicial Service:

No.F.13(1)(a)-HC/2021/14287: Shri Sanjan Lal Tripura, Judicial Magistrate First Class-cum-Civil Judge (Jr. Div.), Khowai, Khowai District is hereby transferred and posted as **Sub-divisional Judicial Magistrate-cum-Civil Judge (Jr. Div.), Kamalpur, Dhalai District *vice Smti. Jekashmee Debbarma transferred.***

In exercise of the powers conferred under Sub-section(3) of Section 12 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to designate Shri Sanjal Lal Tripura as Sub-divisional Judicial Magistrate, Kamalpur, Dhalai District with effect from the date of his taking over charge as such.

Shri Sanjan Lal Tripura is directed to join his new assignment immediately after handing over his charge to an officer as may be arranged by the District & Sessions Judge, Khowai District, Khowai.

No.F.13(1)(a)-HC/2021/14288: Smti. Jekashmee Debbarma, Sub-divisional Judicial Magistrate-cum-Civil Judge (Jr. Div.), Kamalpur, Dhalai District is hereby transferred and posted as **Judicial Magistrate First Class-cum-Civil Judge (Jr. Div.), Khowai, Khowai District *vice Shri Sanjan Lal Tripura transferred.***

In exercise of the powers conferred under Section 11 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to vest the powers of the Judicial Magistrate First Class to Smti. Jekashmee Debbarma to exercise such powers in Khowai District from the date of her taking over charge as such.

Smti. Jekashmee Debbarma is directed to join her new assignment immediately.

By Order,

Sd/-

(D. M. Jamatia)

Registrar General

Copy to:-

01. The Principal Secretary to His Lordship Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to His Lordship Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
03. The Secretary to His Lordship Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
04. The Secretary to His Lordship Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala;
05. The LR & Secretary, Law Department, Government of Tripura, Agartala;
06. **The District & Sessions Judge**, Gomati District, Udaipur/ Khowai District, Khowai/ North Tripura District, Dharmanagar/ Dhalai District, Ambassa/ Sepahijala District, Sonamura/ West Tripura District, Agartala/ Unakoti District, Kailashahar/ South Tripura District, Belonia for information and necessary action;
07. **The Judge, Family Court**, Udaipur, Gomati District/ Khowai, Khowai District/ Agartala, West Tripura District/Dharmanagar, North Tripura District/ Kailashahar, Unakoti District/ Sonamura, Sepahijala District/ Ambassa, Dhalai District / Belonia, South Tripura District;
08. The Registrar (Vigilance), High Court of Tripura, Agartala;
09. The Registrar (Judicial), High Court of Tripura, Agartala;
10. The Member Secretary, Tripura State Legal Services Authority, Agartala;
11. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala;
12. The Director, Tripura Judicial Academy, Agartala;
13. The Registrar (Admn. P & M), High Court of Tripura, Agartala;
14. The Joint Registrar, High Court of Tripura, Agartala;
15. **The Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.)**, Gomati District, Udaipur/ Khowai District, Khowai / West Tripura District, Agartala/ South Tripura District, Belonia/ Sepahijala District, Sonamura/ North Tripura District, Dharmanagar/ Unakoti District, Kailashahar/ Dhalai District, Ambassa;
16. All Deputy Registrars, High Court of Tripura, Agartala;
17. **Shri Sanjan Lal Tripura**, Judicial Magistrate First Class-cum-Civil Judge (Jr. Div.), Khowai, Khowai District for information and necessary compliance;
18. **Smti. Jekashmee Debbarma**, Sub-divisional Judicial Magistrate-cum-Civil Judge (Jr. Div.), Kamalpur, Dhalai District for information and necessary compliance;
19. The Treasury Officer, Khowai, Khowai Revenue District;
20. The Sub-Treasury Officer, Kamalpur, Dhalai Revenue District;

21. The Publisher, Tripura Gazette, Tripura Government Press, Agartala for publication of the above notification in the next issue of Tripura Gazette;
- ✓22. The System Analyst, High Court of Tripura, Agartala for uploading the same in official Website of the High Court. He is also directed to *update* the profile of the concerned Officer(s) in the official website of the High Court of Tripura;
23. The Superintendent (Establishment/Acctt. Section), High Court of Tripura, Agartala;
24. Personal file of the Officer(s) concerned;
25. ORDER FILE.


Registrar General